

ORISSA HIGH COURT

FILING REPORT AS ON :03/01/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|----|-------------------|---|-------------------------------|--|
| 1 | BLAPL/000078/2023 | GOBINDA PADHAN@ GOBINDA PRADAN VS STATE OF ODISHA | MAHES DAS VS | //0 () // |
| 2 | BLAPL/000079/2023 | DITIKRUSHNA BEHERA VS STATE OF ODISHA | MAHES DAS VS | //0 () // |
| 3 | BLAPL/000080/2023 | SUBASINI DAS VS STATE OF ODISHA | BINAYA BHUSAN ROUSTRAY VS | LAXMISAGAR P.S. /429 /2022 () // |
| 4 | BLAPL/000081/2023 | SIDHANTA SANKAR SAMAL VS STATE OF ODISHA | DIBYAJYOTI SAHOO VS | MOHANA /198 /2022 () // |
| 5 | BLAPL/000082/2023 | SAGAR TIGGA VS STATE OF ODISHA | DIBYAJYOTI SAHOO VS | RAJGANGPUR /272 /2022 () // |
| 6 | BLAPL/000083/2023 | SUSIL MAHANANDIA VS STATE OF ODISHA | NIRANJAN PANDA VS | BAUNISUNI /90 /2020 () // |
| 7 | BLAPL/000084/2023 | RANADEEP SINGH @ RANDEEP SINGH VS STATE OF ODISHA | SURYAKANTA DASMOHAPATRA VS | NANDAPUR /75 /2020 () // |
| 8 | BLAPL/000085/2023 | MANGI LAL GORNA VS STATE OF ODISHA | SATYA SHIVA DASH VS | //0 () // |
| 9 | BLAPL/000086/2023 | DEEPAK NAYAK VS STATE OF ODISHA | PRANAYA SWAIN VS | BARIPADA TOWN /999 /2022 () // |
| 10 | BLAPL/000087/2023 | DILIP RAY VS STATE OF ODISHA | JAGABANDHU SAHU VS | BRAJARAJNAGAR /190 /2022 () // |
| 11 | BLAPL/000088/2023 | SUDARSAN BEHERA VS STATE OF ODISHA | DIPTI RANJAN BHOKTA VS | NAYAPALLI P.S. /521 /2022 () // |

ORISSA HIGH COURT**FILING REPORT AS ON :03/01/2023**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|-------------------|--|---------------------------------|-------------------------------------|
| 12 | BLAPL/000089/2023 | SUBHASISH KARMEE VS STATE OF ODISHA | SATYABRATA MOHANTY VS | K.NUAGOAN /130 /2022 () // |
| 13 | BLAPL/000090/2023 | BHIMSEN DAS VS STATE OF ODISHA | SK. ZAFARULLA VS | BARIA /97 /2022 () // |
| 14 | BLAPL/000091/2023 | SAMBHU JANA VS STATE OF ODISHA | ROHIT RANJAN RAY VS | / /0 () // |
| 15 | BLAPL/000092/2023 | SUCHENDRA DALEI VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | KHALLIKOTE /632 /2022 () // |
| 16 | BLAPL/000093/2023 | ATUL KUMAR SONY VS STATE OF ODISHA | ANIRUDHA DAS VS | KESINGA /211 /2022 () // |
| 17 | BLAPL/000094/2023 | SUSILA NAIK @ PICHULU VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | / /0 () // |
| 18 | BLAPL/000095/2023 | KALU CHARAN SAHU VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | ASKA /113 /2022 () // |
| 19 | BLAPL/000096/2023 | ASHIS KUMAR BISWAL @ MUNU VS STATE OF ODISHA | BASUDEV MISHRA VS | BANAPUR P.S. /311 /2014 () // |
| 20 | BLAPL/000097/2023 | NABIN BAIPARI @ RAMA VS STATE OF ODISHA | RAJIB LOCHAN PATNAIK VS | UMERKOTE /4 /2002 () // |
| 21 | BLAPL/000098/2023 | SUBRAT PRADHAN VS STATE OF ODISHA | AKSHAYA KUMAR SAHOO VS | REAMAL /478 /2022 () // |
| 22 | BLAPL/000099/2023 | JOGA HIAL VS STATE OF ODISHA | SAMARENDRA MOHANTY VS | CHANDILI /202 /2022 () // |
| 23 | BLAPL/000100/2023 | CHITARANJAN PRADHAN | SUJIT KUMAR PATNAIK | JAGANNATHA PRASAD /129 /2019 |

ORISSA HIGH COURT**FILING REPORT AS ON :03/01/2023**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|----------------------------------|---------------------------------|---------------------------------|
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 24 | BLAPL/0000101/2023 | GANDERTI CHENDU | SAMARENDRA MOHANTY | RAYAGADA TOWN /164 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 25 | BLAPL/0000102/2023 | CHANDA@CHANDRA SEKHAR MISHRA | SAMARENDRA MOHANTY | RAYAGADA TOWN /191 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 26 | BLAPL/0000103/2023 | RAJA @ RAJKISHORE DAS | SAMARENDRA MOHANTY | JAGATSINGPUR /220 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 27 | BLAPL/0000104/2023 | PRABHANJAN@SIPU PRADHAN | PURNA CHANDRA MOHARANA | NIHALPRASAD /216 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 28 | BLAPL/0000105/2023 | PRAHALLAD MAJHI @ SAHU | SAMARENDRA MOHANTY | KASHIPUR /107 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 29 | BLAPL/0000106/2023 | JITENSINGH @ JITENDRASINGH BAGGA | TRILOCHAN NANDA | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 30 | BLAPL/0000107/2023 | SAMIR KUMAR THAKUR | MOHENDRA KUMAR MOHAPATRO | KORAPUT VIGILANCE /41 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA(VIG.) | | // |
| 31 | BLAPL/0000108/2023 | SONU BAGGA | TRILOCHAN NANDA | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 32 | BLAPL/0000109/2023 | LITA@PRADYUMNA BARIK | BIJAYA KUMAR RAGADA | JATNI P.S. /16 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 33 | BLAPL/0000110/2023 | RADHE@RADHESHYAM NAMDEV | BIJAYA KUMAR RAGADA | ORIENT /110 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 34 | BLAPL/0000111/2023 | JAGANNATH DAS @MAMUN | DIPAK RANJAN MISHRA | BARIPADA TOWN /778 /2021 |
| | | VS | VS | () |

ORISSA HIGH COURT

FILING REPORT AS ON :03/01/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|----|--------------------|---|----------------------------|---|
| 35 | BLAPL/0000112/2023 | STATE OF ODISHA BABULU ORAM VS | AKSHAYA KUMAR SAHOO VS | // DEOGARH /885 /2022 () |
| 36 | BLAPL/0000113/2023 | STATE OF ODISHA RAKA @ RAKESH @ NURSINGHA CHARAN JENA VS | KASHINATH PATTANAİK VS | // CUTTACK SADAR /182 /2022 () |
| 37 | BLAPL/0000114/2023 | STATE OF ODISHA AHALYA @ KALYANI KHUNTIA VS | AMITAV TRIPATHY VS | // KHANDAPARA /258 /2018 () |
| 38 | BLAPL/0000115/2023 | STATE OF ODISHA BULU BEHERA VS | KEDAR CHANDRA BEHERA VS | // BERHAMPUR SADAR /132 /2021 () |
| 39 | BLAPL/0000116/2023 | STATE OF ODISHA SONU @ SANU MAJHI VS | ABHILASH MISHRA VS | // BHAWANIPATNA SADAR /294 /2022 () |
| 40 | BLAPL/0000117/2023 | STATE OF ODISHA SAHADEV MALLICK VS | ABHILASH MISHRA VS | // SONEPUR /93 /2022 () |
| 41 | BLAPL/0000118/2023 | STATE OF ODISHA MUNA NAIK @ BIJU VS | CHIRANJIB ROUT VS | // TALCHER TOWN /522 /2022 () |
| 42 | BLAPL/0000119/2023 | STATE OF ODISHA NIRANJAN KHATUA VS | CHIRANJIB ROUT VS | // TALCHER TOWN /518 /2021 () |
| 43 | BLAPL/0000120/2023 | STATE OF ODISHA S.SIMANCHAL PATRA VS | ASHOK DAS VS | // BAIDYANATHPUR /87 /2017 () |
| 44 | BLAPL/0000121/2023 | STATE OF ODISHA PITTER TIGGA VS | AKSHAYA KUMAR SAHOO VS | // REAMAL /548 /2022 () |
| 45 | BLAPL/0000122/2023 | STATE OF ODISHA CHANDRAMANI PRUSETH VS STATE OF ODISHA | BIJAYA KUMAR RAGADA VS | // / /0 () // |

ORISSA HIGH COURT

FILING REPORT AS ON :03/01/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|----|--------------------|--|-----------------------------|--|
| 46 | BLAPL/0000123/2023 | PRASANTA KUMAR MAHANTA @ PRASANTA MOHANTA VS STATE OF ODISHA | SIDDHARTH GOUTAM DAS VS | CHANDRASEKHARPUR /342 /2022 () // |
| 47 | BLAPL/0000124/2023 | GANI @ GANESWAR PRADHAN VS STATE OF ODISHA | PRAKASH KUMAR BEURA VS | BANKI /39 /2020 () // |
| 48 | BLAPL/0000125/2023 | TOFAN NAHAK @ KALU CHARAN NAHAK @ KANHUSANTHAKI VS STATE OF ODISHA | SANTOSH KUMAR MAHANTY VS | KABISURYANAGAR (KODALA) /498 /2022 () // |
| 49 | BLAPL/0000126/2023 | UDAY SAHU VS STATE OF ODISHA | BIJAY JENA VS | DEOGARH /892 /2022 () // |
| 50 | BLAPL/0000127/2023 | JAY @ PARAMESWAR THACKER @ JAY MANISH THACKER VS STATE OF ODISHA | SICKERCHANDAS VS | JHARSUGUDA SADAR /271 /2022 () // |
| 51 | BLAPL/0000128/2023 | APURBA MANDAL @ MONDAL VS STATE OF ODISHA | AMIT PRASAD BOSE VS | BAUNISUNI /91 /2022 () // |
| 52 | BLAPL/0000129/2023 | SURAJ THAPA VS STATE OF ODISHA | BIBHU PRASAD MOHANTY VS | RAJGANGPUR /357 /2022 () // |
| 53 | BLAPL/0000130/2023 | BISWAJIT SAHOO VS STATE OF ODISHA | DEBASNAN DAS VS | ATHGARH /42 /2020 () // |
| 54 | BLAPL/0000131/2023 | BASANTA SUHULA VS STATE OF ODISHA | AKSHAYA KUMAR SAHOO VS | REAMAL /519 /2022 () // |
| 55 | BLAPL/0000132/2023 | SABITA SAHANI VS STATE OF ODISHA | RANJEET MOHANTY VS | PIPLI /51 /2022 () // |
| 56 | BLAPL/0000133/2023 | CHANDAN KUMAR VS STATE OF ODISHA | MONIKA SAMAL VS | / /0 () // |
| 57 | CMP/0000008/2023 | MULCHAND KHANDELWAL | MOHIT AGARWAL | // |

ORISSA HIGH COURT

FILING REPORT AS ON :03/01/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|----|-------------------|---|--------------------------|---|
| | | VS | VS | A.D.J.,KUCHINDA(Sambalpur) |
| 58 | CMP/000009/2023 | BHAGABATI DEVI | | Fao/0000005/2021 |
| | | VS | VS | // |
| | | PRAFULLA KUMAR SWAIN | RAMA KRISHNA BISOI | CIVIL JUDGE (SD),BHUBANESWAR(Khordha) |
| 59 | CMP/000010/2023 | M/S. ROHITASWA EDUCATIONAL TRUST | | CS/0001261/2022 |
| | | VS | VS | // |
| | | SURENDRA KUMAR PRADHAN | SAMVIT MOHANTY | A.D.J.,BHUBANESWAR(Khordha) |
| 60 | CMP/000011/2023 | THE SECRETARY, BDA, BBSR | | Fao/0000115/2018 |
| | | VS | VS | // |
| | | LIAKAT ALI KHAN | DOLAGOBINDA MOHAPATRA | CIVIL JUDGE (SD),JAGATSINGHPUR(Jagatsinghapur) |
| 61 | CMP/000012/2023 | MIRZA AKTAR BAIG | | CS/0000163/2022 |
| | | VS | VS | // |
| | | SURENDRA PRASAD SAHU | VIVEKANANDA JENA | () |
| 62 | CMP/000013/2023 | SABITRI SAHU | | // |
| | | VS | VS | // |
| | | KAMALA DORA | BIJAY KUMAR MOHANTY | CIVIL JUDGE (SD),BARGARH(Bargarh) |
| 63 | CONTC/000021/2023 | PRAHALLAD DORA | | CS/0000208/2014 |
| | | VS | VS | // |
| | | KISHORE CHANDRA MUDULI | SIDDHARTHA SAMAL | () |
| 64 | CONTC/000022/2023 | SHALINI PANDIT, I.A.S. | | // |
| | | VS | VS | // |
| | | TRUPTI NAIK | SIDDHARTHA SAMAL | () |
| 65 | CONTC/000023/2023 | SHALINI PANDIT, I.A.S. | | // |
| | | VS | VS | // |
| | | MAHENDRA KUMAR BEHERA | ADV. | () |
| 66 | CONTC/000024/2023 | RASHMI RANJAN NAYAK, OAS | | // |
| | | VS | VS | // |
| | | AJAYA KUMAR SAMAL | ADV. | () |
| 67 | CONTC/000025/2023 | SHALINI PANDIT, I.A.S. | | // |
| | | VS | VS | // |
| | | DEEPAK KUMAR DESWARI | ADV | () |
| 68 | CONTC/000026/2023 | PARUL PATWARI, COLLECTOR, JAGATSINGHPUR | | // |
| | | VS | VS | // |
| | | KUNJA BIHARI DEV BIJE BIRANARSINGHPUR | ADV. | () |
| | | VS | VS | // |

ORISSA HIGH COURT

FILING REPORT AS ON :03/01/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|----|-------------------|---|---------------------------|--------------------------|
| 69 | CONTC/000027/2023 | BHABATARANA SAHOO, OAS DEBENDRA SAMAL VS MATHURI SAMAL @ DAS | ADV. VS | // // 0 // |
| 70 | CONTC/000028/2023 | MANASI SINHA VS SUSIL KUMAR LOHANI, PRINCIPAL SECY. GOVT., PANCHAYATI RAJ AND DRINKING WATER DEPT// | ADV. VS | // 0 // |
| 71 | CONTC/000029/2023 | ARCHANA LAKRA VS SOMA MANDAL, DIRECTOR PERSONNEL AND LEGAL | ADV. VS | // 0 // |
| 72 | CONTC/000030/2023 | ARCHANA LAKRA VS ATANU BHOWNIK, DIRECTOR, SAIL | SARAT CHANDRA MEKAP VS | // 0 // |
| 73 | CONTC/000031/2023 | BHASKAR CHANDRA PRADHAN VS DUSMANTA SAHOO, B.M., TATA MOTORS FINANCE LTD., KEONJHAR | ADV. VS | // 0 // |
| 74 | CONTC/000032/2023 | AMRIT NAYAK VS ASWATHY S, IAS | ADV. VS | // 0 // |
| 75 | CONTC/000033/2023 | DR. PRADEEP RAJ KARAT VS SURESH CHANDRA MOHAPATRA, G.A. DEPT. | ADV. VS | // 0 // |
| 76 | CONTC/000034/2023 | DR. PRADEEP RAJ KARAT VS SURESH CHANDRA MOHAPATRA | adv. VS | // 0 // |
| 77 | CONTC/000035/2023 | SAMBHURAM NIAL VS DEORANJAN KUMAR SINGH, IAS | ADV. VS | // 0 // |
| 78 | CONTC/000036/2023 | RABINDRA PATRA VS SAMARTH VERMA, IAS | ADV. VS | // 0 // |
| 79 | CONTC/000037/2023 | HAREKRUSHNA DAS VS RATHANGADHAR ROUT, CHIEF CONSTRUCTION ENGNR., BALASORE/BHADRAK | ADV. VS | // 0 // |

ORISSA HIGH COURT

FILING REPORT AS ON :03/01/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|----|-------------------|--|--------------------------------|--|
| 80 | CONTC/000038/2023 | BINOD BIHARI DASH VS | SURYA SNATA MOHAPATRA VS | // () |
| 81 | CONTC/000039/2023 | SURESH KUMAR VASHISHTH, COMMNR. CUM SECY. TO FISHERIES AND ANIMAL RESOURCES DEV/ DEPT. RAJKISHORE BARIK | ADV VS | // () |
| 82 | CONTC/000040/2023 | SATYABRATA SAHU, I.A.S. BISHNU PRASAD NAYAK | ADV VS | // () |
| 83 | CONTC/000041/2023 | VIR VIKRAM YADAV, I.A.S. MD. ASRAF ALI KHAN | ADV VS | // () |
| 84 | CONTC/000042/2023 | ASWATHY S., I.A.S. ABHIMANYU NAYAK | ADV VS | // () |
| 85 | CONTC/000043/2023 | ASWATHY S., I.A.S. SAROJ KUMAR ROUT | ADV VS | // () |
| 86 | CRLA/000013/2023 | ASWATHY S., I.A.S. TIKELAL SAHU | SUSHANTA KUMAR JOSHI VS | // DEOGAON /50 /2020 () |
| 87 | CRLA/000014/2023 | STATE OF ODISHA AMBIKA PRASAD TRIPATHY | BISHNU PRASAD PRADHAN VS | // VIGILANCE PS (BERHAMPUR) /41 /2001 () |
| 88 | CRLA/000015/2023 | STATE OF ODISHA(VIG.) GANESH PRADHAN | BHABANI SHANKAR RAYAGURU VS | // CHANDAPUR /20 /2021 () |
| 89 | CRLA/000016/2023 | STATE OF ODISHA GOVINDA SOREN @ PETU SOREN @ MUNDA | PARTHA SARATHI DAS VS | // BAMBARI /45 /2017 () |
| 90 | CRLMA/000001/2023 | STATE OF ODISHA HARI SHANKAR BAG | AMIT PRASAD BOSE VS | // SONEPUR /234 /2020 () |
| 91 | CRLMA/000002/2023 | STATE OF ORISSA SAGAR JENA | SOMANATH MITRA | // /0 |

ORISSA HIGH COURT

FILING REPORT AS ON :03/01/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|----------------------------------|--------------------------|---------------------------|
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 92 | CRLMC/0000043/2023 | PHULAKA@FULKA@LAXMINARAYAN MAJHI | ARJEET MISHRA | JEYPORE TOWN /275 /2018 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 93 | CRLMC/0000044/2023 | AJAY KUMAR GUPTA | RATIKANTA MOHAPATRA | PLANTSITE /247 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 94 | CRLMC/0000045/2023 | PRANAB KUMAR BEGRAI | TIRTH KUMAR SAHU | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 95 | CRLMC/0000046/2023 | PARTHA NAYAK | AMULYA RATNA PANDA | PHULBANI TOWN /66 /2017 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 96 | CRLMC/0000047/2023 | KRUSHNA CHANDRA SETHY | SUBHASISH DAS | KISHORENGAR /146 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 97 | CRLMC/0000048/2023 | NARAYAN KHATUA | JYOTIRMAYA SAHOO | KODALA /97 /2014 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 98 | CRLMC/0000049/2023 | SANJAYA KUMAR KHATEI | ALOK KUMAR PANDA | SHERAGADA /120 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 99 | CRLMC/0000050/2023 | SATYASUNDAR MAJHI | AMITAV TRIPATHY | KHANDAPARA /134 /2017 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 100 | CRLMC/0000051/2023 | SAGAR PRADHAN | SUCHIT KUMAR NAYAK | ORKEL /8 /2016 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 101 | CRLMC/0000052/2023 | MIKHAIL BEERO | SUNIL KUMAR PANDA | MOHANA /114 /2020 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 102 | CRLMC/0000053/2023 | BRAHMANANDA JENA | DEBASNAN DAS | BALICHANDRAPUR /305 /2020 |
| | | VS | VS | () |

ORISSA HIGH COURT**FILING REPORT AS ON :03/01/2023**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|---------------------|--|---------------------------------|---|
| 103 | CRLMC/0000054/2023 | STATE OF ODISHA SAGAR MANDAL@BAHADUR MANDAL VS | PRANAB KUMAR DAS VS | // MOTU /57 /2020 () |
| 104 | CRLMP/0000011/2023 | STATE OF ODISHA NUR HOSEN KHAN VS | M.A.ALI VS | // / /0 () |
| 105 | CRLMP/0000012/2023 | STATE OF ODISHA BIBHURANJAN DALAI VS | BISWARANJAN DALAI VS | // / /0 () |
| 106 | CRLMP/0000013/2023 | STATE OF ODISHA BALA MUKUNDA MISHRA VS | LAXMAN PRADHAN VS | // / /0 () |
| 107 | CRLMP/0000014/2023 | STATE OF ODISHA SATYAJIT PATTNAIK VS | SAMVIT MOHANTY VS | // / /0 () |
| 108 | CRLMP/0000015/2023 | STATE OF ODISHA SANJAYA JHANKAR VS | BIKASH KARNA VS | // / /0 () |
| 109 | CRLMP/0000016/2023 | NITU MALLICK MANAS KUMAR TRIPATHY VS | ALOK KUMAR DAS VS | // / /0 () |
| 110 | CRLMP/0000017/2023 | STATE OF ODISHA LILI PRADHAN VS | BIJAYA KUMAR RAGADA VS | // / /0 () |
| 111 | CRLMP/0000018/2023 | STATE OF ODISHA SADA MALIK VS | SATYABRATA DASH VS | // MARINE PS AT PARADIP /1 /2019 () |
| 112 | CRLMP/0000019/2023 | STATE OF ODISHA ARUN KUMAR JENA VS | PADMA CHARAN NAIK VS | // NAYAPALLI P.S. /689 /2022 () |
| 113 | CRLREV/0000003/2023 | STATE OF ODISHA CHINMAYA ROUT VS | DHANANJAYA NAYAK VS | // / /0 () |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT

FILING REPORT AS ON :03/01/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|------------------------------|--|
| 114 | CRLREV/000004/2023 | BISWAJIT PATNAIK VS STATE OF ODISHA | SIDHARTHA DAS VS | KHANDAGIRI P.S. /372 /2018 () // |
| 115 | RPFAM/000004/2023 | LAXMIPRIYA KARAN VS DHARMANANDA PRUSTY | S.R.DAS VS | // () // |
| 116 | RSA/000003/2023 | NARAYAN NATH VS ALOK KUMAR SAHOO | DWARIKA PRASAD MOHANTY VS | // () // |
| 117 | RVWPET/000002/2023 | M/S. AMBICA IRON AND STEEL PVT. LTD. VS INCOME TAX OFFICER, WARD-1, ROURKELA | KSHIROD KUMAR SAHOO VS | // () // |
| 118 | STREV/000001/2023 | M/S. B.S.B.K. ENGINEERS PVT. LTD. VS THE COMMNR. OF SALES TAX, ORISSA | SANDEEP KUMAR JENA VS | // () // |
| 119 | TRP(C)/000003/2023 | PAYAL AGARWAL VS STATE OF ODISHA | SMRUTI RANJAN ROUT VS | // JUDGE FAMILY COURT,GANJAM(Ganjam) CP/0000424/2022 |
| 120 | WA/000004/2023 | BOARD OF SECONDARY EDUCATION, ODISHA VS NEUSMITA BRAHMA | S.S.RAO VS | // () // |
| 121 | WP(C)/0000140/2023 | PADMA LOCHAN SINGH VS STATE OF ODISHA | RAMA KRISHNA BISOI VS | // () // |
| 122 | WP(C)/0000141/2023 | GANESH PRASAD SAMAL VS STATE OF ODISHA | TATHAGATA SAHOO VS | // () // |
| 123 | WP(C)/0000142/2023 | BIBEKANANDA ACHARYA VS STATE OF ODISHA | TATHAGATA SAHOO VS | // () // |
| 124 | WP(C)/0000143/2023 | ANJALI PANDA VS STATE OF ODISHA | BADRI NARAYAN PANDA VS | // () // |
| 125 | WP(C)/0000144/2023 | KULAMANI JENA | BADRI NARAYAN PANDA | // |

ORISSA HIGH COURT

FILING REPORT AS ON :03/01/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|--------------------------|--------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 126 | WP(C)/0000145/2023 | NIRUPAMA SAHU | KRISHNA CHANDRA SAHU | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 127 | WP(C)/0000146/2023 | KUNJA BIHARI ROUT | SUSHANTA KUMAR MISHRA | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 128 | WP(C)/0000147/2023 | SUBHADRA PATRA | KAPILA CHARAN NAYAK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 129 | WP(C)/0000148/2023 | GOBINDA CHANDRA PANDA | JYOTIRMAY GUPTA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 130 | WP(C)/0000149/2023 | PRAKASH CHANDRA TRIPATHY | SOUBHAGYA KUMAR DASH | // |
| | | VS | VS | 0 |
| | | UNION OF INDIA | | // |
| 131 | WP(C)/0000150/2023 | SREEMA SWAIN | ASHOK KUMAR ROUT | // |
| | | VS | VS | 0 |
| | | REGIONAL TRANSPORT OFFICER, CTC | | // |
| 132 | WP(C)/0000151/2023 | BIDULATA ROUT | PRAMOD KUMAR ROUT | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 133 | WP(C)/0000152/2023 | RABINDRANATH BHOI | DEEPALI MAHAPATRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 134 | WP(C)/0000153/2023 | BIRAKISHORE MOHAPATRA | SUBRAT SATPATHY | // |
| | | VS | VS | 0 |
| | | COMMNR. LAND RECORDS AND SETTLEMENT, ODISHA | | // |
| 135 | WP(C)/0000154/2023 | MADHUSUDAN MALLICK | SATRUGHNA DASH A | // |
| | | VS | VS | 0 |
| | | AG, CUTTACK | | // |
| 136 | WP(C)/0000155/2023 | GOURI SANKAR JENA | ALOK KUMAR PANDA | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT**FILING REPORT AS ON :03/01/2023**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|--|---------------------------------|---------------------------------|
| 137 | WP(C)/0000156/2023 | STATE OF ODISHA AMARJYOTI BARIK VS | SATYABRATA SATPATHY VS | // // () |
| 138 | WP(C)/0000157/2023 | STATE OF ODISHA DINESH KUMAR SINGH VS | ASMIYA RANJAN MAJHI VS | // // () |
| 139 | WP(C)/0000158/2023 | R.T.O.,TALCHER GEETANJALI SWAIN VS | S. SUDHAKAR RAO VS | // // () |
| 140 | WP(C)/0000159/2023 | STATE OF ODISHA RAJENDRA JENA VS | BIRAJA PRASANNA DAS VS | // // () |
| 141 | WP(C)/0000160/2023 | STATE OF ODISHA CHOUDHURY PRAMILA DASH VS | RAMESH KUMAR SAHU VS | // // () |
| 142 | WP(C)/0000161/2023 | STATE OF ODISHA HARIHARA SAMAL VS | SUBRATA PANDA VS | // // () |
| 143 | WP(C)/0000162/2023 | COLLECTOR-CUM-DM, DHENKANAL SONIA PRIYADARSANI PANDA VS | KUNAL KUMAR SWAIN VS | // // () |
| 144 | WP(C)/0000163/2023 | STATE OF ODISHA BIMALA KUMARI MOHANTY VS | BIPRA MOHAN BISWAL VS | // // () |
| 145 | WP(C)/0000164/2023 | REGISTRAR OF CO OP. SOCIETIES, ODISHA MADNAWATI PUBLIC SCHOOL, AINTHAPALI VS | KOUSIK ANANDA GURU VS | // // () |
| 146 | WP(C)/0000165/2023 | STATE OF ODISHA RABINDRANATH SAMANTA VS | DEBASIS MISHRA VS | // // () |
| 147 | WP(C)/0000166/2023 | STATE OF ODISHA AJIT KUMAR BEHURA VS | GOPAL SINHA VS | // // () |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT

FILING REPORT AS ON :03/01/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|--|---------------------------------|---------------------------------|
| 148 | WP(C)/0000167/2023 | BIJAYA KUMAR NAYAK VS STATE OF ODISHA | MANOJ KUMAR PANDA VS | // 0 // |
| 149 | WP(C)/0000168/2023 | TUSAR RANJAN MISHRA VS STATE OF ODISHA | SAMEER KUMAR DAS VS | // 0 // |
| 150 | WP(C)/0000169/2023 | SUBODHA CHANDRA TRIPATHY VS STATE OF ODISHA | MANOJ KUMAR PANDA VS | // 0 // |
| 151 | WP(C)/0000170/2023 | PRASHANT KUMAR BISWAL VS UNION OF INDIA | BIKRAM CHANDRA GHADEI VS | // 0 // |
| 152 | WP(C)/0000171/2023 | BABULI MALLIK VS STATE OF ODISHA | SUSHIL KUMAR PATNAIK VS | // 0 // |
| 153 | WP(C)/0000172/2023 | MANOJ KUMAR MOHAPATRA VS STATE OF ODISHA | ASHOK KUMAR MOHAPATRA (1) VS | // 0 // |
| 154 | WP(C)/0000173/2023 | MARKANDA MAHANTA VS REGIONAL MANAGER, RBI, BBSR | TUSAR KANTA MAHANTA VS | // 0 // |
| 155 | WP(C)/0000174/2023 | PUSHPANJALI MOHAPATRA VS STATE OF ODISHA | PADMALAYA MOHAPATRA VS | // 0 // |
| 156 | WP(C)/0000175/2023 | ISWAR MANTU VS R.T.O.,GANJAM | CHANDAN MISHRA VS | // 0 // |
| 157 | WP(C)/0000176/2023 | SWAGAT KUMAR ACHARYA VS R.T.O., BBSR I | CHANDAN MISHRA VS | // 0 // |
| 158 | WP(C)/0000177/2023 | BIRABHADRESWAR MAHADEV @ SRI BIRESWAR M VS COMMNR. OF ENDOWMENTS, ODISHA | GOPINATH MISHRA VS | // 0 // |
| 159 | WP(C)/0000178/2023 | SAROJ KUMAR SWAIN | CHANDAN MISHRA | // |

ORISSA HIGH COURT**FILING REPORT AS ON :03/01/2023**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|--|---------------------------------|---------------------------------|
| | | VS | VS | 0 |
| 160 | WP(C)/0000179/2023 | R.T.O.,CUTTACK PRANA KRUSHNA NAYAK | SUKANTA KUMAR MISHRA | // |
| | | VS | VS | 0 |
| 161 | WP(C)/0000180/2023 | STATE OF ODISHA PRAHALLAD NAYAK | AJAYA KUMAR JENA | // |
| | | VS | VS | 0 |
| 162 | WP(C)/0000181/2023 | STATE OF ODISHA UNION OF INDIA | PRASANNA KUMAR PARHI | // |
| | | VS | VS | 0 |
| 163 | WP(C)/0000182/2023 | DEBAKANTA ACHARYA RAKESH KUMAR SAHOO | JATADHARI BARIK | // |
| | | VS | VS | 0 |
| 164 | WP(C)/0000183/2023 | BM, BANK OF INDIA, CUTTACK HEMANTA KUMAR MOHANTY | BIBHUDATTA PANDA | // |
| | | VS | VS | 0 |
| 165 | WP(C)/0000184/2023 | STATE OF ODISHA PARAMESWAR BUDEK | KIRTAN DANG | // |
| | | VS | VS | 0 |
| 166 | WP(C)/0000185/2023 | STATE OF ODISHA M/S. SHREE BALAJI INTERNATIONAL, BBSR | CHANDANA MISHRA | // |
| | | VS | VS | 0 |
| 167 | WP(C)/0000186/2023 | AO, UNION BANK OF INDIA, BBSR P.GOVINDA RAO | SWAPNA KUMAR OJHA | // |
| | | VS | VS | 0 |
| 168 | WP(C)/0000187/2023 | UNION OF INDIA DR.SARADA PRASANNA BEHERA | SURAJ MOHANTY | // |
| | | VS | VS | 0 |
| 169 | WP(C)/0000188/2023 | STATE OF ODISHA JITENDRA NAIK | LALIT SAHU | // |
| | | VS | VS | 0 |
| 170 | WP(C)/0000189/2023 | STATE OF ODISHA CHITTA RANJAN SAHOO | SWAPNA KUMAR OJHA | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :03/01/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|--|---------------------------------|---------------------------------|
| 171 | WP(C)/0000190/2023 | STATE OF ODISHA ASHOK KUMAR BANARJEE VS | LALIT SAHU VS | // // () |
| 172 | WP(C)/0000191/2023 | STATE OF ODISHA BIJAY KUMAR MOHANTY VS | LALIT SAHU VS | // // () |
| 173 | WP(C)/0000192/2023 | STATE OF ODISHA PRADYUMNA PRASAD KAUDI VS | SHASHI BHUSAN JENA VS | // // () |
| 174 | WP(C)/0000193/2023 | STATE OF ODISHA M/S SWAYAM PRAKASH FILLING STATION, BHADRAKANT VS | AKKANTA KUMAR DALAI VS | // // () |
| 175 | WP(C)/0000194/2023 | AO, AXIS BANK LTD., BBSR SISIR KUMAR PATRA VS | PRAVASH CHANDRA JENA VS | // // () |
| 176 | WP(C)/0000195/2023 | STATE OF ODISHA SIBA PRASAD PATTANAYAK VS | SUBHAM SHARMA VS | // // () |
| 177 | WP(C)/0000196/2023 | STATE OF ODISHA BHAGABAN JENA VS | PRAVASH CHANDRA JENA VS | // // () |
| 178 | WP(C)/0000197/2023 | STATE OF ODISHA M/S DEVAJYOTI BRAHMA SECURITY AGENCY, BBSR VS | AKSHAYA KUMAR PANDEY VS | // // () |
| 179 | WP(C)/0000198/2023 | THE SECY.,DEPT. OF EX-SERVICE MAN WELFARE, NEW DELHI M/S DEVAJYOTI BRAHMA SECURITY AGENCY, BBSR VS | AKSHAYA KUMAR PANDEY VS | // // () |
| 180 | WP(C)/0000199/2023 | THE SECY.,DEPT. OF EX-SERVICE MAN WELFARE, NEW DELHI SUSANTA KUMAR MANGARAJ VS | BHAGABAN MOHANTY VS | // // () |
| 181 | WP(C)/0000200/2023 | STATE OF ODISHA IMRAN KHAN VS REGIONAL MANAGER, RBI, BBSR | BRAJA MOHAN SARANGI VS | // // () // |

ORISSA HIGH COURT**FILING REPORT AS ON :03/01/2023**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| 182 | WP(C)/0000201/2023 | SASHISEKHAR SAR VS R.T.O.,BHADRAK | BRAJA MOHAN SARANGI VS | // 0 // |
| 183 | WP(C)/0000202/2023 | SANJAY PRASAD VS STATE OF ODISHA | BRAJA MOHAN SARANGI VS | // 0 // |
| 184 | WP(C)/0000203/2023 | DE PAUL SCHOOL, BERHAMPUR VS R.T.O.,CHHATRAPUR | BRAJA MOHAN SARANGI VS | // 0 // |
| 185 | WP(C)/0000204/2023 | DE PAUL SCHOOL, BERHAMPUR VS R.T.O.,CHHATRAPUR | BRAJA MOHAN SARANGI VS | // 0 // |
| 186 | WP(C)/0000205/2023 | SURESH KUMAR ROUT VS STATE OF ORISSA | PRAFULLA KUMAR MOHAPATRA VS | // 0 // |
| 187 | WP(C)/0000206/2023 | PARSURAM BEHERA VS TAHASILDAR, TANGI-CHOUDWAR | PRABHAT KUMAR PRAHARAJ VS | // 0 // |
| 188 | WP(C)/0000207/2023 | KETAN PATRA VS STATE OF ODISHA | LAXMI KANTA MOHANTY VS | // 0 // |
| 189 | WP(C)/0000208/2023 | BHAMAMANI DAS VS STATE OF ODISHA | AMIT KUMAR NATH VS | // 0 // |
| 190 | WP(C)/0000209/2023 | NARENDRA KUMAR MOHANTY VS STATE OF ODISHA | SAMIR KUMAR MISHRA VS | // 0 // |
| 191 | WP(C)/0000210/2023 | GELI PARIDA @ GELHI PARIDA VS STATE OF ODISHA | AJIT KUMAR TRIPATHY VS | // 0 // |
| 192 | WP(C)/0000211/2023 | BIRESH GIRI @ BIRESH CHANDRA GIRI VS THE COLLECTOR, BHADRAK | DINESH KUMAR PATRA VS | // 0 // |
| 193 | WP(C)/0000212/2023 | ANAM BEHERA | AMIT PATTNAIK | // |

ORISSA HIGH COURT

FILING REPORT AS ON :03/01/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|--------------------------|----------------------------------|
| | | VS | VS | () |
| 194 | ABLAPL/000082/2023 | STATE OF ODISHA PRADYUMNA KUMAR MISHRA | SANGRAM KUMAR SINGH | // TANGI /257 /2022 |
| | | VS | VS | () |
| 195 | ABLAPL/000083/2023 | STATE OF ODISHA PRADEEP KUMAR DEEP@ PRADIP DIP | MAHES DAS | // TITILAGARH /454 /2022 |
| | | VS | VS | () |
| 196 | ABLAPL/000084/2023 | STATE OF ODISHA DIBYA JYOTI PARIDA | SATYAJIT MOHAPATRA | // MANCHESWAR P.S. /485 /2022 |
| | | VS | VS | () |
| 197 | ABLAPL/000085/2023 | STATE OF ODISHA PITAMBAR BEHERA @ BAPINA | DIBYAJYOTI SAHOO | // / /0 |
| | | VS | VS | () |
| 198 | ABLAPL/000086/2023 | STATE OF ODISHA SANTA@SUSANTA GARNAIK | CHIRANJIB ROUT | // TALCHER TOWN /946 /2022 |
| | | VS | VS | () |
| 199 | ABLAPL/000087/2023 | STATE OF ODISHA SIBU CHOUHAN | BIJAYA KUMAR RAGADA | // BRAJARAJNAGAR /364 /2022 |
| | | VS | VS | () |
| 200 | ABLAPL/000088/2023 | STATE OF ODISHA JATINDRA MOHAKUD | ARIJEET MISHRA | // JASHIPUR /317 /2022 |
| | | VS | VS | () |
| 201 | ABLAPL/000089/2023 | STATE OF ODISHA BIJAY KUMAR SAHOO | PRAKASH KUMAR MISHRA | // KANPUR /191 /2022 |
| | | VS | VS | () |
| 202 | ABLAPL/000090/2023 | STATE OF ODISHA MANGULU NAIK @ NAYAK | BIJAYA KUMAR SAHOO | // ODAGAON /27 /2012 |
| | | VS | VS | () |
| 203 | ABLAPL/000091/2023 | STATE OF ODISHA BIKRAM CHHOTARAY | PARTHA SARATHI DAS | // JANKIA P.S. /457 /2022 |
| | | VS | VS | () |
| 204 | ABLAPL/000092/2023 | STATE OF ODISHA SANTOSH KUMAR KHARA | DIPTI RANJAN BHOKTA | // POTTANGI /74 /2022 |
| | | VS | VS | () |

ORISSA HIGH COURT

FILING REPORT AS ON :03/01/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|--------------------------------|---------------------------------------|
| 205 | ABLAPL/000093/2023 | STATE OF ODISHA BIJAY MALIK VS | HAREKRUSHNA MALIK VS | // MARSHAGHAI /518 /2022 () |
| 206 | ABLAPL/000094/2023 | STATE OF ODISHA RABI @ MANORANJAN KAR VS | DEEPAK KU SAHOO VS | // KENDRAPARA /213 /2022 () |
| 207 | ABLAPL/000095/2023 | STATE OF ODISHA ANJALI SWAIN VS | SUSANTA KUMAR BARAL VS | // ATHGARH /323 /2022 () |
| 208 | ABLAPL/000096/2023 | STATE OF ODISHA CHAKRADHAR BEHERA VS | SAMARENDRA BAHADUR VS | // CHANDABALI /409 /2022 () |
| 209 | ABLAPL/000097/2023 | STATE OF ODISHA JAGA PATRA @ JAGABANDHU PATRA VS | ANIRUDHA DAS VS | // BHUBAN /438 /2022 () |
| 210 | ABLAPL/000098/2023 | STATE OF ODISHA JYOTI ROUT VS | DEEPAK KU SAHOO VS | // MAHAKALPARA /169 /2022 () |
| 211 | ABLAPL/000099/2023 | STATE OF ODISHA NIRANJAN RANA VS | SAROJ KUMAR MISHRA VS | // KANTAMAL /102 /2022 () |
| 212 | ABLAPL/000100/2023 | STATE OF ODISHA ABHISEKHA JENA VS | SMRUTI RANJAN ROUT VS | // BADAMBADI /410 /2022 () |
| 213 | ABLAPL/000101/2023 | STATE OF ODISHA SUMATI NAYAK VS | SATYA NARAYAN MISHRA (4) VS | // SORO /389 /2021 () |
| 214 | ABLAPL/000102/2023 | STATE OF ODISHA GOPABANDHU @ GOPA SAHU VS | JAJATI KISHORE MOHANTY VS | // / /0 () |
| 215 | ABLAPL/000103/2023 | STATE OF ODISHA GOBINDA CHANDRA PRADHAN VS | JYOTIRMAYA SAHOO VS | // TANGI (KHURDA) /467 /2022 () |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT**FILING REPORT AS ON :03/01/2023**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|---------------------|---|---------------------------------|---------------------------------------|
| 216 | ABLAPL/0000104/2023 | SAMEER RANJAN PRADHAN VS STATE OF ODISHA | RAGHUNATH SINGH VS | NIMAPADA /408 /2022 () // |
| 217 | ABLAPL/0000105/2023 | GANESH BEHERA VS STATE OF ODISHA | GOKULANANDA PADHI VS | MANGALA BAG /311 /2022 () // |
| 218 | ABLAPL/0000106/2023 | SANU KHILA @ SONU MUDULI VS STATE OF ODISHA | DIGAMBAR SETHI VS | MATHILI /75 /2022 () // |
| 219 | ABLAPL/0000107/2023 | JASOBANTI NAIK VS STATE OF ODISHA | ADITI HOTA VS | PARJANG /30 /2021 () // |
| 220 | ABLAPL/0000108/2023 | LALIT KUMAR SAHOO VS STATE OF ODISHA | SAPAN KUMAR LENKA VS | CHAKAPADA PS /107 /2022 () // |
| 221 | ABLAPL/0000109/2023 | GANESH BEHERA VS STATE OF ODISHA | GOKULANANDA PADHI VS | MANGALA BAG /314 /2022 () // |
| 222 | ABLAPL/0000110/2023 | SUBRAT KUMAR PATTANAIK VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | TANGI (KHURDA) /297 /2021 () // |
| 223 | ABLAPL/0000111/2023 | HARIA SAMAL @ LOKANATH BEHERA VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | KISSANNAGAR PS /251 /2022 () // |
| 224 | ABLAPL/0000112/2023 | PRAMOD SAHOO VS STATE OF ODISHA | PANCHANAN PANIGRAHI VS | BHUBAN /455 /2022 () // |
| 225 | ABLAPL/0000113/2023 | RAMESH CHANDRA SWAIN @ PATHANI SWAIN VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | CHANDAPUR /178 /2022 () // |
| 226 | ABLAPL/0000114/2023 | TAPAN @ PABITRA SETHI VS STATE OF ODISHA | SATYA NARAYAN MISHRA (4) VS | TIHIDI /113 /2018 () // |
| 227 | ABLAPL/0000115/2023 | JAGABANDHU MAHARANA | SRINIBAS SAHOO | / /0 |

ORISSA HIGH COURT**FILING REPORT AS ON :03/01/2023**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|---------------------|-------------------------------|---------------------------------|---------------------------------|
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 228 | ABLAPL/0000116/2023 | PANDAB BEHERA @ PANDIA BEHERA | SURYAKANTA DWIBEDI | CHANDAPUR /178 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 229 | ABLAPL/0000117/2023 | DHANESWAR GOUDA | TUKUNA KUMAR MISHRA | JHARIGAM /231 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 230 | ABLAPL/0000118/2023 | PRATIVA JENA | SRIKANTA MAHUNTA | MALKANGIRI /775 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 231 | ABLAPL/0000119/2023 | MANDI @ RAKHAHARI SWAIN | SANJIT MISHRA | KUMBHARAPARA /76 /2018 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 232 | ABLAPL/0000120/2023 | JITENDRA KUMAR SWAIN | REENA NAYAK | TANGI /262 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 233 | ABLAPL/0000121/2023 | GANGA @ GANGADHAR PARIDA | MANAS KUMAR CHAND | BANAPUR P.S. /169 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 234 | ABLAPL/0000122/2023 | SANJUKTA PRADHAN | MANAS KUMAR CHAND | NIRAKARPUR /287 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 235 | ABLAPL/0000123/2023 | SHRIPRAKASH OJHA | MANAS KUMAR CHAND | ATHGARH /256 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 236 | ABLAPL/0000124/2023 | MANIK DEY | PRAVASH CHANDRA JENA | BHOGRAI /170 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 237 | ABLAPL/0000125/2023 | SACHIN KUMAR DAS | CHIRANJIB ROUT | BIKRAMPUR FCI /343 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 238 | ABLAPL/0000126/2023 | KHITISH HOTA | SURYAKANTA DWIBEDI | SORO /541 /2022 |
| | | VS | VS | () |

ORISSA HIGH COURT

FILING REPORT AS ON :03/01/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|--|--------------------------------|--|
| 239 | ABLAPL/0000127/2023 | STATE OF ODISHA BINAYA MANDODARI VS | DEBASIS PANIGRAHI VS | // LEPHRIPADA /233 /2022 () |
| 240 | ABLAPL/0000128/2023 | STATE OF ODISHA RAMA @ RAMACHANDRA DAS VS | HRUDANANDA MOHAPATRA VS | // TALABANIA /174 /2022 () |
| 241 | ABLAPL/0000129/2023 | STATE OF ODISHA PRAKASH BEHERA @ PRAKASH KUMAR BEHERA VS | SUBODH KUMAR MOHANTY VS | // DASPALLA /242 /2022 () |
| 242 | ABLAPL/0000130/2023 | STATE OF ODISHA DHANESWAR GOUDA VS | TUKUNA KUMAR MISHRA VS | // JHARIGAM /233 /2022 () |
| 243 | ABLAPL/0000131/2023 | STATE OF ODISHA SOUMYARANJAN SAHOO VS | PUSPAMITRA MOHAPATRA VS | // NIHALPRASAD /244 /2022 () |
| 244 | ABLAPL/0000132/2023 | STATE OF ODISHA BISWOJIT SUNDARAY @ HAPPY VS | BIBHU PRASAD CHHUALSINGH VS | // JANKIA P.S. /454 /2022 () |
| 245 | ABLAPL/0000133/2023 | STATE OF ODISHA SUDARSHAN DAS VS | DEBASISH SAMAL VS | // KHANTAPADA /72 /2022 () |
| 246 | ABLAPL/0000134/2023 | STATE OF ODISHA BANITA SWAIN VS | ALOK KUMAR MOHAPATRA VS | // JAGATSINGPUR /849 /2022 () |
| 247 | ABLAPL/0000135/2023 | STATE OF ODISHA PAPU @ BISWANATH SAHOO VS | DOLAGOBINDA MOHAPATRA VS | // RAGHUNATHPUR /264 /2022 () |
| 248 | ABLAPL/0000136/2023 | STATE OF ODISHA AHALYA SWAIN VS | ALOK KUMAR MOHAPATRA VS | // JAGATSINGPUR /849 /2022 () |
| 249 | ABLAPL/0000137/2023 | STATE OF ODISHA KAILASH MOHARANA VS STATE OF ODISHA | AMIT PRASAD BOSE VS | // TALABANIA /173 /2022 () // |

ORISSA HIGH COURT**FILING REPORT AS ON :03/01/2023**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|-----------------------|---|---------------------------------|---|
| 250 | ABLAPL/0000138/2023 | CHANDRA ROUT @ PRIYAJIT ROUT VS STATE OF ODISHA | JAJATI KESHARI KHUNTIA VS | NIALI /490 /2022 () // |
| 251 | ABLAPL/0000139/2023 | GANESH BEHERA VS STATE OF ODISHA | PRASAN KUMAR MOHANTY VS | DELANGA /377 /2022 () // |
| 252 | ABLAPL/0000140/2023 | DIPTIRANJAN BEHERA @ RAJA VS STATE OF ODISHA | TAPAN KUMAR SWAIN VS | GOP /49 /2022 () // |
| 253 | ABLAPL/0000141/2023 | CHAITANYA NAIK VS STATE OF ODISHA | SASMITA NANDA VS | BANTALA /429 /2022 () // |
| 254 | ABLAPL/0000142/2023 | TUKU MATIARY VS STATE OF ODISHA | AKSHAYA KUMAR SAHOO VS | REAMAL /534 /2022 () // |
| 255 | ABLAPL/0000143/2023 | DIPTIRANJAN BEHERA VS STATE OF ODISHA | TAPAN KUMAR SWAIN VS | GOP /183 /2022 () // |
| 256 | ABLAPL/0000144/2023 | BABUL GUPTA @ SK BABUL @ SK BABALU VS STATE OF ODISHA | KULDEEP MOHANTY VS | BERHAMPUR /29 /2022 () // |
| 257 | ABLAPL/0000145/2023 | KRISHNA SHA VS STATE OF ODISHA | RABINDRA NATH PANDA VS | JHARSUGUDA SADAR /295 /2022 () // |
| 258 | ABLAPL/0000146/2023 | BUTUN MOHAPATRA @ BUTUN @ SAHIL DEHURY VS STATE OF ODISHA | SOUGAT DASH VS | DHENKANAL TOWN /678 /2022 () // |
| 259 | ABLAPL/0000147/2023 | K.KIRAN KUMAR VS STATE OF ODISHA | SIDHARTH PRASAD DAS VS | MOHANA /253 /2021 () // |
| 260 | ABLAPL/0000148/2023 | SIKANDAR KHAN VS STATE OF ODISHA | BIDYALOK MOHAPATRA VS | JAGATSINGPUR /835 /2022 () // |
| 261 | WPC(OAC)/0001995/2011 | PURNA CHANDRA MOHAPATRA | MAHENDRA KUMAR SAHOO | // |

ORISSA HIGH COURT

FILING REPORT AS ON :03/01/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|------------------|---|---------------------------------|---------------------------------|
| | | VS COMMISSIONER CUM SECY., S AND ME DEPT | VS | 0 // |

ORISSA HIGH COURT

MISC CASES FILED on :03/01/2023

| SL. NO. | IA NO MAIN CASE NO | NAME OF PETNR./APPEL NAME OF O.P./APPEL | COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL |
|---------|------------------------------|--|---|
| 1 | 1/2023 STREV/1/2023 | M/S. B.S.B.K. ENGINEERS PVT. LTD.-MP | SANDEEP KUMAR JENA |
| 2 | 1/2023 SA/25/2001 | RADHAMANI BEHERA-MP | M/S. R.BEHERA |
| 3 | 2/2023 SA/171/1993 | STATE-MP | |
| 4 | 2/2023 STREV/14/2022 | M/S. PATTNAIK MINERALS PVT. LTD.-MP | PRAKASH KUMAR JENA |
| 5 | 2/2023 WPC(OAC)/143/2012 | SUKANTA KUMAR DAS-MP | MANOJA KUMAR KHUNTIA |
| 6 | 2/2023 CRLMA/1/2023 | HARI SHANKAR BAG-MP | AMIT PRASAD BOSE |
| 7 | 3/2023 SA/171/1993 | STATE-MP | |
| 8 | 3/2023 TRP(C)/3/2023 | PAYAL AGARWAL-MP | SMRUTI RANJAN ROUT |
| 9 | 3/2023 CRLMP/15/2023 | SANJAYA JHANKAR-MP | BIKASH KARNA |
| 10 | 3/2023 WPC(OAC)/2585/2017 | SASHI REKHA NAYAK-MP | M/S UPENDRA KUMAR SAMAL |
| 11 | 4/2023 RPFAM/68/2016 | SOUBHAGYA SAHOO-MP | ASHOK KUMAR BEHERA |
| 12 | 4/2023 SA/171/1993 | STATE-MP | |
| 13 | 4/2023 WA/1412/2022 | JITENDRA KUMAR SAHOO-MP | RAJDEEP PRADHAN |
| 14 | 4/2023 CRLREV/154/2008 | CHANDRA SEKHAR KUMAR-MP | M/S.P.K.BISWAL |
| 15 | 4/2023 FAO/466/2022 | MANAGER, NATIONAL INSURANCE CO.LTD.-MP | PRASANTA KUMAR MAHALI |
| 16 | 4/2023 TRP(C)/323/2022 | MONSOON MOHAPATRA-MP | JATESWAR NAYAK |
| 17 | 4/2023 RVWPET/2/2023 | M/S. AMBICA IRON AND STEEL PVT. LTD.-MP | KSHIROD KUMAR SAHOO |
| 18 | 5/2023 RPFAM/4/2023 | LAXMIPRIYA KARAN-MP | S.R.DAS |
| 19 | 5/2023 WA/4/2023 | BOARD OF SECONDARY EDUCATION, ODISHA-MP | S.S.RAO |
| 20 | 5/2023 CRLREV/194/2022 | BICHITRA KUMAR PADHI-MP | |
| 21 | 5/2023 FAO/361/2022 | MANAGER,M/S. NATIONAL INSURANCE CO. LTD.-MP | PRASANTA KUMAR MAHALI |
| 22 | 6/2023 FAO/362/2022 | MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP | PRASANTA KUMAR MAHALI |
| 23 | 6/2023 WA/4/2023 | BOARD OF SECONDARY EDUCATION, ODISHA-MP | S.S.RAO |
| 24 | 7/2023 WA/349/2022 | STATE OF ODISHA-MP | RABI NARAYAN MISHRA, AGA |
| 25 | 7/2023 FAO/1/2023 | MANAGER (T.P. HUB), ORIENTAL INSURANCE CO. LTD.-MP | PRASANTA KUMAR MAHALI |
| 26 | 8/2023 | MANAGER (T.P. HUB), ORIENTAL INSURANCE CO. LTD.-MP | PRASANTA KUMAR MAHALI |

| | | | |
|----|--------------------------------------|--|------------------------|
| 27 | FAO/2/2023 8/2023 CMP/298/2022 | MAHABIR KHUNTIA-MP | AMIT PRASAD BOSE |
| 28 | 9/2023 FAO/1/2023 | MANAGER (T.P. HUB), ORIENTAL INSURANCE CO. LTD.-MP | PRASANTA KUMAR MAHALI |
| 29 | 9/2023 CMP/8/2023 | MULCHAND KHANDELWAL-MP | MOHIT AGARWAL |
| 30 | 10/2023 FAO/2/2023 | MANAGER (T.P. HUB), ORIENTAL INSURANCE CO. LTD.-MP | PRASANTA KUMAR MAHALI |
| 31 | 10/2023 CMP/10/2023 | SURENDRA KUMAR PRADHAN-MP | SAMVIT MOHANTY |
| 32 | 11/2023 FAO/491/2022 | THE MANAGER LEGAL, M/S. UNITED INDIA INSURANCE CO. LTD.-MP | BOUYDAN MOHAPATRA |
| 33 | 11/2023 CMP/11/2023 | LIAKAT ALI KHAN-MP | DOLAGOBINDA MOHAPATRA |
| 34 | 12/2023 FAO/640/2012 | BASANTI SAHOO-MP | M/S.M.BALAKRISHNA RAO |
| 35 | 12/2023 CMP/12/2023 | SURENDRA PRASAD SAHU-MP | VIVEKANANDA JENA |
| 36 | 12/2023 BLAPL/5214/2022 | BAPINA DAS-MP | HIMADRI KUMAR BISWAL |
| 37 | 13/2023 ABLAPL/15578/2022 | HABIBUR @ SK.HABIBUR-MP | |
| 38 | 13/2023 CRLA/733/2021 | ASHOK KUMAR SAHOO-MP | ARIJEET MISHRA |
| 39 | 13/2023 FAO/640/2012 | BASANTI SAHOO-MP | M/S.M.BALAKRISHNA RAO |
| 40 | 13/2023 BLAPL/4603/2022 | KASTA RANA-MP | |
| 41 | 14/2023 ABLAPL/15228/2022 | KABITA SAHU @ KAVITA SAHOO-MP | |
| 42 | 14/2023 FAO/640/2012 | BASANTI SAHOO-MP | M/S.M.BALAKRISHNA RAO |
| 43 | 14/2023 MACA/771/2022 | D.M. NATIONAL INSURANCE COMPANY LTD.-MP | G.P DUTTA |
| 44 | 14/2023 CRLA/13/2023 | TIKELAL SAHU-MP | SUSHANTA KUMAR JOSHI |
| 45 | 14/2023 BLAPL/8853/2022 | RUBINA SAHU-MP | RAJESH KUMAR MAHAPATRA |
| 46 | 15/2023 CRLA/13/2023 | TIKELAL SAHU-MP | SUSHANTA KUMAR JOSHI |
| 47 | 15/2023 ABLAPL/16333/2022 | GANJIALU ASHOK REDDY-MP | |
| 48 | 15/2023 FAO/948/2019 | SHISHIR KU.JENA-MP | MIRRA GHOSE |
| 49 | 15/2023 MACA/280/2022 | ORIENTAL INSURANCE CO. LTD-MP | BIRAJA PRASANA DAS |
| 50 | 15/2023 BLAPL/2731/2021 | K. BISWAJIT PATRA-MP | BALARAM NAYAK |
| 51 | 16/2023 MACA/422/2022 | D.M., M/S. ORIENTAL INSURANCE CO. LTD.-MP | PRAKASH KUMAR MOHANTY |
| 52 | 16/2023 CRLA/14/2023 | AMBIKA PRASAD TRIPATHY-MP | BISHNU PRASAD PRADHAN |
| 53 | 16/2023 ABLAPL/989/2020 | AZAR ALLI @ AZHAR ALLI-MP | |
| 54 | 16/2023 BLAPL/11698/2022 | SITARAM BEHERA-MP | |
| 55 | 17/2023 ABLAPL/14094/2022 | BIJAY KUMAR MOHANTY-MP | |
| 56 | 17/2023 BLAPL/8250/2022 | RASHMI RANJAN DASH-MP | |
| 57 | 17/2023 CRLA/14/2023 | AMBIKA PRASAD TRIPATHY-MP | BISHNU PRASAD PRADHAN |

| | | | |
|----|------------------------------|---------------------------------------|--------------------------|
| 58 | 18/2023 BLAPL/11877/2022 | SAURAV SAHU-MP | UNMESH CHANDRA JENA |
| 59 | 18/2023 ABLAPL/16147/2022 | SUSHANTA KUMAR ROUT-MP | |
| 60 | 18/2023 CRLA/378/2017 | GOUTAM JANI@MILKU-MP | M/S.BIJAYALAXMI TRIPATHY |
| 61 | 19/2023 CRLA/9/2023 | CHAITANYA APAT-MP | BIBHU PRASAD MOHANTY |
| 62 | 19/2023 ABLAPL/1960/2020 | MRUTYUNJAYA PARIJA-MP | MADAN SUNDAR BEHERA |
| 63 | 19/2023 BLAPL/11205/2022 | RUBEN @ UPENDRA SAMARATH-MP | SANTOSH CHANDRA ATABUDHI |
| 64 | 20/2023 BLAPL/11202/2022 | RAJENDRA HARIJAN-MP | SANTOSH CHANDRA ATABUDHI |
| 65 | 20/2023 ABLAPL/4397/2021 | LITU @ BISWAJIT NAYAK-MP | |
| 66 | 20/2023 CRLA/15/2023 | GANESH PRADHAN-MP | BHABANI SHANKAR RAYAGURU |
| 67 | 21/2023 ABLAPL/3112/2020 | BIMAL SAHU @ BIMAL SAHOO-MP | |
| 68 | 21/2023 CRLA/15/2023 | GANESH PRADHAN-MP | BHABANI SHANKAR RAYAGURU |
| 69 | 22/2023 CRLA/16/2023 | GOVINDA SOREN @ PETU SOREN @ MUNDA-MP | PARTHA SARATHI DAS |
| 70 | 22/2023 ABLAPL/16154/2022 | KAMESWAR BENIA-MP | DIPTI RANJAN BHOKTA |
| 71 | 23/2023 CRLA/16/2023 | GOVINDA SOREN @ PETU SOREN @ MUNDA-MP | PARTHA SARATHI DAS |
| 72 | 23/2023 ABLAPL/9300/2019 | DEBENDRA KU.NAYAK-MP | |
| 73 | 24/2023 ABLAPL/12992/2022 | GULA GANTA-MP | |
| 74 | 24/2023 CRLA/582/2022 | PABITRA PANDA-MP | BISHNU PRASAD PRADHAN |
| 75 | 25/2023 ABLAPL/928/2022 | TUSARKANTI PRAHARAJ-MP | UMAKANTA BARIK |
| 76 | 26/2023 ABLAPL/17811/2017 | SASWAT NA.DAS-MP | |
| 77 | 26/2023 CRLMC/3504/2022 | CHUDAMANI BAG-MP | |
| 78 | 27/2023 CRLMC/2968/2022 | RUNU SETHI@RANU SETHI-MP | |
| 79 | 27/2023 ABLAPL/9611/2018 | NIRANJAN DAS-MP | KARUNAKAR RATH |
| 80 | 28/2023 CRLMC/43/2023 | PHULAKA@FULKA@LAXMINARAYAN MAJHI-MP | ARIJEET MISHRA |
| 81 | 28/2023 ABLAPL/14594/2022 | URMILA BAG-MP | |
| 82 | 29/2023 CRLMC/44/2023 | AJAY KUMAR GUPTA-MP | RATIKANTA MOHAPATRA |
| 83 | 30/2023 CRLMC/44/2023 | AJAY KUMAR GUPTA-MP | RATIKANTA MOHAPATRA |
| 84 | 31/2023 CRLMC/46/2023 | PARTHA NAYAK-MP | AMULYA RATNA PANDA |
| 85 | 32/2023 CRLMC/47/2023 | KRUSHNA CHANDRA SETHY-MP | SUBHASISH DAS |
| 86 | 33/2023 CRLMC/3356/2022 | NIRU@ANIL SETHI@ANIL KUMAR SETHI-MP | DEEPAK RANJAN SUNDARAY |
| 87 | 34/2023 CRLMC/51/2023 | SAGAR PRADHAN-MP | SUCHIT KUMAR NAYAK |
| 88 | 35/2023 CRLMC/52/2023 | MIKHAIL BEERO-MP | SUNIL KUMAR PANDA |
| 89 | 36/2023 | RINKU@KUNMUN SAMANTRAY-MP | |

| | | | |
|-----|------------------------------|--|-------------------------|
| 90 | CRLMC/2669/2021 37/2023 | SAGAR MANDAL@BAHADUR MANDAL-MP | PRANAB KUMAR DAS |
| 91 | CRLMC/54/2023 74/2023 | SULOCHANA SAHOO-MP | KRISHNA CHANDRA SAHU |
| 92 | WP(C)/37245/2020 75/2023 | RANJITA SAHOO-MP | AGASTI KANUNGO |
| 93 | WP(C)/28602/2022 76/2023 | MADHUSUDAN MALLICK-MP | SATRUGHNA DASH A |
| 94 | WP(C)/154/2023 77/2023 | MUNA SAHOO-MP | SANGRAM MISHRA |
| 95 | WP(C)/8379/2021 78/2023 | BALARAM RATH-MP | S.S.DEO |
| 96 | WP(C)/6424/2016 79/2023 | PRABASINI PANDA-MP | DURGESH NARAYAN RATH |
| 97 | WP(C)/35062/2022 80/2023 | RAJENDRA JENA-MP | BIRAJA PRASANNA DAS |
| 98 | WP(C)/159/2023 81/2023 | GOBINDA LAHAJAL-MP | M/S.MANOJ KUMAR MOHANTY |
| 99 | WP(C)/15873/2010 82/2023 | DHARMANANDA DAS-MP | BINI MISHRA |
| 100 | WP(C)/35470/2022 83/2023 | PRAMOD MOHANTY-MP | |
| 101 | WP(C)/26916/2022 84/2023 | SONIA PRIYADARSANI PANDA-MP | KUNAL KUMAR SWAIN |
| 102 | WP(C)/162/2023 85/2023 | BIMALA KUMARI MOHANTY-MP | BIPRA MOHAN BISWAL |
| 103 | WP(C)/163/2023 86/2023 | M/S.PAWANJAY SPONGE IRON LTD.-MP | |
| 104 | WP(C)/10347/2016 89/2023 | RABINDRANATH SAMANTA-MP | DEBASIS MISHRA |
| 105 | WP(C)/165/2023 91/2023 | SESHADEV DEEP-MP | DILIP KUMAR SAHU |
| 106 | WP(C)/35121/2022 92/2023 | DR.NRUSINGHA CHARAN SARANGI-MP | SAMEER KUMAR DAS |
| 107 | WP(C)/36126/2022 93/2023 | BIJAYA KUMAR NAYAK-MP | MANOJ KUMAR PANDA |
| 108 | WP(C)/167/2023 94/2023 | SUBODHA CHANDRA TRIPATHY-MP | MANOJ KUMAR PANDA |
| 109 | WP(C)/169/2023 95/2023 | BABULI MALLIK-MP | SUSHIL KUMAR PATNAIK |
| 110 | WP(C)/171/2023 96/2023 | GUNANIDHI MALLIK-MP | PAMI RATH |
| 111 | WP(C)/30884/2022 97/2023 | GUNANIDHI MALLIK-MP | BIDYALOK MOHAPATRA |
| 112 | WP(C)/30884/2022 98/2023 | GUNANIDHI MALLIK-MP | BIDYALOK MOHAPATRA |
| 113 | WP(C)/30884/2022 99/2023 | M/S. URMILA BUILDERS PVT. LTD.,BBSR-MP | |
| 114 | WP(C)/22057/2022 100/2023 | URMILA JENA-MP | |
| 115 | WP(C)/22060/2022 101/2023 | SASANKA SEKHAR SAMANTARAY-MP | |
| 116 | WP(C)/22062/2022 102/2023 | ALOK CHANDRA SAMANTRAY-MP | |
| 117 | WP(C)/22065/2022 103/2023 | DILLIP KUMAR JENA-MP | |
| 118 | WP(C)/22066/2022 104/2023 | SAPAN KU.BANARJEE-MP | |
| 119 | WP(C)/21376/2014 105/2023 | M/S. ACHARYA BROTHERS CONSTRUCTION PVT. LTD.,BBSR-MP | PRASAD DAS |
| 120 | WP(C)/32916/2022 106/2023 | RAJASHREE BASU-MP | |
| | WP(C)/614/2017 | | |

| | | | |
|-----|------------------------------|--|---------------------------|
| 121 | 107/2023 WP(C)/29050/2022 | LOHIT KUMAR MANGARAJ-MP | MANOJ VERMA |
| 122 | 108/2023 WP(C)/172/2023 | MANOJ KUMAR MOHAPATRA-MP | ASHOK KUMAR MOHAPATRA (1) |
| 123 | 109/2023 WP(C)/15481/2018 | URA MUNDA-MP | M/S.SATYABRATA MOHANTY |
| 124 | 110/2023 WP(C)/31676/2022 | SARASWATI LENKA-MP | SAROJANANDA MISHRA |
| 125 | 111/2023 WP(C)/33681/2022 | PREMANANDA MUDULI-MP | |
| 126 | 112/2023 WP(C)/33666/2022 | RABINARAYAN PRASAD KAMILA-MP | |
| 127 | 113/2023 WP(C)/10190/2019 | SANTOSH KUMAR ROUT-MP | M/S.S.K.SAMAL |
| 128 | 114/2023 WP(C)/185/2023 | M/S. SHREE BALAJI INTERNATIONAL, BBSR-MP | CHANDANA MISHRA |
| 129 | 115/2023 WP(C)/18749/2022 | DIBYADARSAN BISWAL-MP | |
| 130 | 116/2023 WP(C)/193/2023 | M/S SWAYAM PRAKASH FILLING STATION, BHADRAK-MP | MUKANTA KUMAR DALAI |
| 131 | 117/2023 WP(C)/194/2023 | SISIR KUMAR PATRA-MP | PRAVASH CHANDRA JENA |
| 132 | 118/2023 WP(C)/196/2023 | BHAGABAN JENA-MP | PRAVASH CHANDRA JENA |
| 133 | 119/2023 WP(C)/197/2023 | M/S DEVAJYOTI BRAHMA SECURITY AGENCY, BBSR-MP | AKSHAYA KUMAR PANDEY |
| 134 | 120/2023 WP(C)/38276/2021 | MADHUSUDAN SAHOO-MP | BIJAYA KUMAR ROUSTRAY |
| 135 | 121/2023 WP(C)/198/2023 | M/S DEVAJYOTI BRAHMA SECURITY AGENCY, BBSR-MP | AKSHAYA KUMAR PANDEY |
| 136 | 122/2023 WP(C)/208/2023 | BHAMAMANI DAS-MP | AMIT KUMAR NATH |
| 137 | 123/2023 WP(C)/18022/2012 | BINAPANI DASH-MP | SOUMYA MISHRA |
| 138 | 124/2023 WP(C)/211/2023 | BIRESH GIRI @ BIRESH CHANDRA GIRI-MP | DINESH KUMAR PATRA |